## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.64/(MAH)/2002 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.04.2017

NAME OF THE PARTIES: Mr. Gopal Raheja

V/s.

M/s. Asiatic Properties Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

Ms. Smita boulher for Petition by har Crepter
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## **ORDER** T.C.P. No. 64/397-398/CL/MB/MAH/2002

- 1. The Learned Representative of the Petitioner is present and seeking adjournment.
- 2. In this CP an Application No. 124/2014 pertaining to amendment of the Petition is also pending for hearing. The Learned Representative of the parties have stated that pleadings in respect of this Application have been completed.
- 3. Adjournment is granted with the direction that the Application 124/2014 shall be heard on the next date of hearing positively. Adjourned to 03.05.2017.

Sd/

M.K. Shrawat Member (Judicial)

Dated: 07.04.2017